

No. J-18/66/2025-JUDICIAL/ E.161268
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

24108, Kartavya Bhawan-2, New Delhi,
Dated the 3rd June, 2026

ORDER

Shri K. L. Janjani, Senior Arbitration Panel Counsel engaged for conducting Arbitration Cases for the Central Government before the Arbitrators at Delhi has demised in the month of May, 2026.

2. Consequently, the name of Shri K. L. Janjani, Advocate figuring at serial number '07' in the List of this Department's Order No. J-11018/1/2019-Judicial dated 07.03.2019 to be read with Order No. J-11018/1/2019-Judicial dated 24.03.2022, stands **omitted**.

3. Hindi version of this order will follow.

**Digitally signed by
Manindra Choudhary
Date: 03-06-2026
11:12:46**

(Manindra Choudhary)
Asst. Legal Adviser

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. Sr. Pr. PS to Law Secretary/ AS/JS&LA in the main secretariat of Department of Legal Affairs.
3. The Litigation In-charge, Judicial.
4. LIMBS team, Legal Affairs.
5. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
6. Hindi Section, Department of Legal Affairs, for translation of this order.

**Digitally signed by
Ramesh Kairamkonda
Date: 03-06-2026
11:46:07
(Ramesh Kairamkonda)
Section Officer (Judicial)
Email: judicial-dla@nic.in**